

IN THE NATIONAL COMPANYLAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

(CAA)-79(PB)/2018

IN THE MATTER OF:

Bharti Support Services Pvt. Ltd.

And

Bharti Insurance Holdings Pvt. Ltd.

.... Applicant/petitioner

Order under Section 230-232 of the Companies Act

Order delivered on 29.08.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant/petitioner: Mr. Sanjeev Puri, Sr. Adv, Kamal Shankar,
Pradyumna Sharma, Mr. Abhinav Ashwin &
Mr. Atul N., Advs.

For the Respondents Ms. Lakshmi Gurung with Mr. Ajit Singh,
Easha Kadian, Advs. for ITD

For the RD(NR) Mr. C. Balooni, CP

ORDER

Arguments heard. Order reserved.

—Sd—

(M. M. KUMAR)
PRESIDENT

—sd—

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

29.08.2018
Ritu Sharma